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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade


Notification No. 23/2015-2020
New Delhi, Dated: 27 July, 2018

Subject: Amendment of Policy Conditions of Urea under Chapter 31 of the ITC (HS) 2017, Schedule- I (Import Policy).

S.O. (E): In exercise of powers conferred by Section 3 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government, hereby amends the policy conditions of the following Exim Code as under:

Exim Code	Item Description	Policy	Policy Conditions
3102 10 00	Urea, whether or not in aqueous solution	State Trading Enterprise	State Trading Enterprise. However, import of Urea for industrial/non-agricultural/technical grade shall be "Free" with Actual User Condition.

2 **Effect of this Notification:** Import Policy of Urea for industrial/non-agricultural/technical grade shall be "Free" with Actual User Condition.


(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
E- mail: dgft@nic. in

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